HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through Virtual Mode)

CPOWP No. 728/2014

Bansi Lal Ganjoo

.... Petitioner (s)

Through:- None

V/s

Prince Saleem Zargar & ors.

.....Respondent(s)

Through:- None

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

INIE

None for the parties.

In the interest of justice, adjourned.

List on 02.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 24.06.2020 Ram Murti